or. No.	Court	District	Case No.	Petitioner Name VS Respondent Name		Registrati on	Whether Urgent Reli was sought at Pre-Insitution Mediation d not take pla (Yes / No)	iefDecision nd n lid		(Conteste	of exec ution of	of days	Section
	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIA L COURT)-01 (w.e.f			,								decision	
	Sh. Rajneesh Kumar Gupta District Judge Commercial Court-02		NIL										
	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL										
	Ms Nisha Saxena, District Judge, Commercial	CENTRAL	CS (COMM)- 340/2019	GAURAV AGGARWAL VS. PARVEEN KUMAR	SH. SACHIN AGGARWAL	04.02.2019	NO	04.08.2021	868 DAYS	CONTESTE	NIL	NIL	RECOVER OF MONE
	Court-04		OMP (COMM)- 115/2020	PRATEEK KHULLAR VS. AXIS BANK LTD	SH. GAURAV DUBEY	04.12.2020	NO	06.08.2021	245 DAYS	CONTESTE	NIL	NIL	PETITION U/S 34 ARBITRA ON ACT
			OMP (COMM)- 122/2020	RAVI BOHRA VS. AAKASH EDUCATIONAL SERVICE	MS. ANKITA CHAUDHARY	19.012.202 0	NO	13.08.2021	297 DAYS	CONTESTE D	NIL	NIL	PETITION U/S 34 ARBITRA ON ACT
			OMP (COMM)- 36/2020	LEKHRAJ VS. CITI BANK	SH. K.P. SINGH	04.03.2020	NO	31.08.2021	477 DAYS	CONTESTE	NIL	NIL	PETITION U/S 34 ARBITRA ON ACT
	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05		NIL										
	Sh. Manmohan Sharma, District Judge, Commercial Court-06		NIL										
_	Sh. Dinesh Bhatt, DJ (Commercial Court)-01		NIL										

No.	Court	District	Case No.	Petitioner Name VS Respondent Name			Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Decision	Days for disposa	Disposal (Conteste	of exec /ution of		Section
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02		NIL										
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIA L COURT)-01	NEW DELHI	NIL										
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIA L COURT)-02	,	ARBTN. A. COMML 5407 / 2018	CPM SCHOOL VS. M/S. EDUSMART SERVICES PVT. LTD.	SH. MANISH TIWARI	28.09.2018	NA	10.08.2021	1048	ALLOWED) NA	NA	U/S - 34 OF ARBIRATI ON AND CONCILIA TION ACT 1996
			OMP (COMM.) 21 / 2018	EROS CITY DEVELOPERS PVT. LTD. VS. AATI INTERIORS	SH. HARISH MALHOTRA	05.11.2018	NA	23.08.2021	1023	DISMISSE D	NA	NA	U/S - 34 OF ARBIRATI ON AND CONCILIA TION ACT 1996
			CS (COMM.) 492 / 2020	SH. ADITYA MEDICART.COM VS. 1MG TECHNOLOGIES PVT. LTD.	SH. NAGENDRA KUMAR	22.10.2020	NA	23.08.2021	306		NA	NA	SUIT FOR RECOVERT Y
			OMP (COMM.) 201 / 2019	SELLADURAI AND ANR. VS. PNB HOUSING FINANCE LTD.	SH. REGINALD VALSALAN	25.11.2019	NA	24.08.2021	639	ALLOWED) NA	NA	U/S - 34 OF ARBIRATI ON AND CONCILIA TION ACT 1996
				BLESSING MATRICULATION HIGHER SECONDARY SCHOOL VS. M/S. EDUSMART SERVICES PVT. LTD. AND ANR.	SH. JOSE	06.08.2018	NA	26.08.2021	1107	DISMISSE D	, NA	NA	U/S - 34 OF ARBIRATI ON AND CONCILIA TION ACT 1996
			ARBTN 1838 / 2018	SHUBODHYA	SH. ASHWIN K. KOTEMATH	25.05.2018	NA	31.08.2021	1195	ALLOWED) NA	NA	U/S - 34 OF ARBIRATI ON AND CONCILIA TION ACT 1996

Sr. No		District	Case No.	Petitioner Name VS Respondent Name		Registrati on	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Decision		(Conteste	of exec ution of	of days	Section
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/6 7/2020	M/S SUDHA CONSTRUCTION COMPANY Vs NORTHERN RAILWAY	Prakhar Singh	07-09-2020	NA	27-08-2021	354	DISMISSE D	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/2 3/2019	INFOTECH AND INFRASTRUCTUR E PVT LTD Vs CONQUERENT CONTROL SYSTEM PVT	RAVINDER SINGH	01-02-2019	NA	31-08-2021	942	DISMISSE D	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/2 4/2020	ACHIN PAL GUMBER Vs PNB HOUSING FINANCE LTD	HIMANSHU UPADHYAYA	14-02-2020	NA	31-08-2021	564	DISMISSE D	NA	NA	34 Arbitration & Conciliation Act
			ARBTN/157 8/2018	M/S SVR ENGINEERS Vs. DELHI METRO RAIL CORPORATION LIMITED	Raj Srivastava,	08-05-2018	NA	31-08-2021	1211	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
12	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIA L COURT)-01	SOUTH	NIL										
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIA L COURT)-02	SOUTH	NIL										
	KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIA L-COURT), SOUTH-EAST,		NIL										
15	Ms. Raj Rani Mitra, District Judge (Commercial)- 02	EAST	NIL										

Sr. No	Court	District	Case No.	Petitioner NameAdvocate VS Respondent Name	Date ofWhether Date ofDays forNature of Date Number Act Registrati Urgent ReliefDecision disposal Disposal of of daysSection on was sought and Pre-Institution did (Conteste exec for d /ution execution Mediation did Settled) of of decree not take place (Yes / No) Settled) of of decree decr from date ee of datasian
	SH. SANJAY SHARMA-I		NIL		domin
17	Vacant Cour of District Judge (Commercial Court), North East, KKD	tEAST	NIL		
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIA		NIL		
19	MS. SUKHVINDER KAUR	Shahdara	NIL		
20	Sh. Vinoc Kumar, Ld. DJ (C.C.)	NORTH- WEST	NIL		
	MS. BARKHA		NIL		
	SH. HARISH DUDANI, D. (COMMERCIA L)	WEST	NIL		